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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan

Notification No 15 (RE – 2013)/2009-2014
New Delhi, Dated : 5 June, 2013

Subject: Export policy of sugar.

S.O.(E) In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with Para 2.1 of the Foreign Trade Policy, 2009-2014, the Central Government, with immediate effect, hereby makes the following amendments in Chapter 17 of Schedule 2 of ITC(HS) Classification of Export and Import Items.

2. The existing entries in Chapter 17 of Schedule 2 of ITC(HS) Classification of Export and Import Items are substituted as follows:

Chapter 17
Sugars and Sugar Confectionery

S.No.	Tariff Item HS Code	Unit	Item Description	Export Policy	Nature of Restriction
93	1701 00 00	Kg	(a) Sugar *	Free	Prior registration of quantity with DGFT.
		Kg	(b) Preferential Quota Sugar to EU and USA	STE	Export permitted through M/s.Indian Sugar Exim Corporation Limited subject to quantitative ceiling notified by DGFT from time to time.

* Export of Pharmaceutical Grade Sugar [(i) Sucrose IP/BP/EP/USP/JP and (ii) Sucrose AR & LR] and Specialty Sugar [(i) Sugar cubes (ii) Sugar sachets (white & brown) (iii) Castor sugar (iv) Demerara sugar (v) Light brown sugar (vi) Icing sugar (vii) Fondant icing sugar (viii) Kathali sugar (ix) Candy sugar (x) Rainbow sugar (xi) Pearl sugar and (xii) Trimoline (invert sugar)] would not be subject to registration requirement.

Export Licensing Note of Chapter 17

Note 1

Deleted.

Note 2

Export of 10,000 MTs of organic sugar, per annum will be permitted subject to following conditions:

- (i) The sugar should be duly certified by APEDA as being organic sugar;
- (ii) Export contracts should be registered with APEDA, New Delhi prior to shipment;
- (iii) Exports shall be allowed only from Customs EDI Ports.

3. Effect of this notification:

Export of sugar under Advance Authorization would not require Release Order from Directorate of Sugar. There is no change in other conditions relating to export of sugar.

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